

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3796  
ANSWERED ON:13.12.2002  
REVIVAL OF SICK INDUSTRIES  
PUSHPDAN SHAMBHUDAN GADHAVI

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) the number of proposals for revival of sick industries referred to Bureau for Financial and Industrial Reconstruction (BIFR) from the State of Gujarat since its inception;
- (b) the number of cases belonging to the public sector units Joint Venture enterprise and private sector out of them; and
- (c) the number of cases approved for revival and the number of cases rejected?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) The Board for industrial & Financial Reconstruction (BIFR) has reported that 378 sick industries from the State of Gujarat were registered with the Board since its inception till 30th September 2002 under the provisions of Sick Industrial Companies (Special Provisions) Act, 1985 (SICA).
- (b) Out of 378 cases, 374 cases pertain to private sector and 4 cases pertain to public sector.
- (c) So far 26 cases have been approved for revival by BIFR and AAIFR and 187 cases have been rejected.